NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/594/ (IB)/2017

NAME OF THE PETITIONER(S)

: MATESHWARI OIL PRODUCTS

NAME OF THE RESPONDENT(S)

: DHARANII COTTON MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. ASMORKOMAR Council For Respondent of the 2. AMRITH 13 HARGAN Council for Petitioner due

ORDER

Counsel representing both the parties are present. Counsel for petitioner filed a memo praying the leave of this Tribunal to withdraw the petition. The memo is taken on record. Counsel for petitioner is permitted to withdraw the petition. Therefore, the matter is closed as withdrawn.

> K Anantha Padmanabha Swamy Member (Judicial)

bc.